


BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (CAA) No.578/KB/2017
CA(CAA) No.262/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

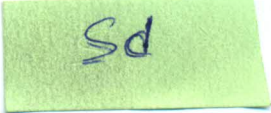
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th March 2018, 10.30 A.M

Name of the Company	Anamika Iron & Steel Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	D.N.SHARMA, ADVOCATE	} Petitioners	Bidisha Achari 07/03/2018.
2.	BIDISHA ACHARI, PCS		
3.	TIAINLA Dy Director	O/o RD (ER) MCA	 7.3.18

ORDER

Ld. Counsel on behalf of the petitioner and the Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard both sides. Reserved for order.


(Jinan K.R.)
Member (J)